

ACCESSION LIST



(May - August, 2017)

**NATIONAL HUMAN RIGHTS COMMISSION
Documentation Centre (E-Library)**

ABOUT THE PUBLICATION

National Human Rights Commission Documentation Centre (E-Library) is bringing out a quarterly publication namely "**Accession List**" containing list of new books and legislative materials acquired by the library during that particular period. This publication is compiled by the library for awareness and use of Hon'ble Chairperson, Members, other Officers & staff members of the Commission.

This issue covering books/other materials procured in the library from 01.05.2017 to 31.07.2017.

This publication entitled "**Accession List (May - August, 2017)**" is brought in two parts. In **PART-I** Books/Monographs acquired in the Library during the period have been arranged **alphabetically by subject** to facilitate subject-wise browsing. A "**Subject Index**" and an "**Author Index**" in the beginning of **Part-I** has also been provided for reaching to the pages where the book on a particular subject or by a particular author has been listed. **PART-II** contains a list of **Legislative and Statutory Materials**, acquired by the library during the period.

This publication will serve as "**LIBRARY CATALOGUE**" and may be useful for ascertaining the availability of any book in the library.

(OM PARKASH)
Librarian/Documentation Officer

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